



**Statesman, Delhi**

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## International meet on human rights of PWDs

**STATESMAN NEWS SERVICE**

NEW DELHI, 16 JANUARY

In a bid to highlight the lacuna in the existing law for the disabled, Rights of Persons with Disabilities Act, 2016, the Indian Social Institute is going to organise an international consultation on human rights of Persons with Disabilities (PWDs).

At a press conference organised today at Press Club of India, the institute said the key objective of the consultation is to educate PWDs and the able-bodied about basic principle underlying UNCRPD (Convention on the Rights of Persons with Disabilities) and Rights of Persons with Disability Act. "We have many issues to highlight. Even after the Act, we are subject to discrimination. Last year, Supreme Court, in one of its judgments said that persons with disability can't be judges. This is quite absurd. Similarly, the fund allotted to disable community is getting cut day by day. Like these there are plenty of issues impacting us," said Dr Sanjay S. Jain, an associate professor and also the mentor and guide to this consultation.

The three-day conference (17 to 19 January) will have more than 150 participants across the country representing NGOs, academics while leading national and international experts on varied areas of disability rights to enlighten and educate the participants. Some of the notable speakers Supreme Court judge Deepak Gupta, Nepal Supreme Court judge Anand Mohan Bhattarai, Justice Kurian Joseph and others. The main highlights of the event are the adoption of the Delhi Declaration on Human Rights of the Disabled 2020 and cultural musical evening with artists with Disabilities.



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## मानवाधिकार परिषद से भी झटका लग चुका है

सितंबर 2019 में पाकिस्तान को कश्मीर मामले में संयुक्त राष्ट्र मानवाधिकार परिषद में भारत के सामने कूटनीतिक हार का सामना करना पड़ा था। पाक यूएनएचआरसी में कश्मीर पर प्रस्ताव पेश करना चाह रहा था लेकिन आखिरी दिन अंतिम वक्त तक वह इसके लिए जरूरी देशों का समर्थन नहीं जुटा सका। यूएनएचआरसी में किसी प्रस्ताव को पेश करने के लिए 47 सदस्य देशों में से 16 का समर्थन जरूरी है, पाक इतने देशों का साथ भी नहीं जुटा सका था।